GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1854 ANSWERED ON:22.07.2014 TERRORIST ACTIVITIES IN NER Chavan Shri Harishchandra Deoram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether terrorist activities in the North Eastern Region (NER) of the country: including Meghalaya have increased;
- (b) if so, the number of cases registered and the number of security persons/civilians died and injured during the last three years and the current year, State-wise; and
- (c) the measures taken by the Government to check such activities in the north-eastern region of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b): The overall security situation in the North Eastern Region has improved considerably. However, incidents of violence have slightly increased in the States of Assam and Meghalaya. State-wise violence profile of North Eastern Region during the last three years and the current year upto 30.06.2014 are annexed at Annexure-I.
- (c): The Central Government, inter-alia, has taken a number of initiatives and concerted efforts are made by the State Governments in the region to counter such activities of the underground militant groups in a coordinated way. Central Government is supplementing efforts of thee State Government through various measures such as deployment of Central Armed Police Forces for counter-insurgency operations, reimbursement of security related expenditure, Central assistance for modernization of State Police Forces and strengthening intelligence agencies, sanction of India Reserve Battalions etc. Besides, Central Government issues notification for banning militant organisations under Unlawful Activities(Prevention) Act, 1967 and declaration of affected areas as 'Disturbed Area' under the Armed Forces (Special Powers) Act, 1958 and extension of Unified Command structure to counter the insurgent activities. Government has also been pursuing policy of talks/negotiations with any outfit which showed willingness to abjure path of violence and is ready to seek solution to its demands within the framework of the Constitution of India. As a result, a number of militant groups have laid down their arms.